

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 752**  
ANSWERED ON 24/07/2025

**REVIEW OF JAL JEEVAN MISSION SCHEMES**

752. SHRI ASADUDDIN OWAISI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is true that the Government has initiated a country-wide inspection of Jal Jeevan Mission (JJM) schemes following concerns about cost overruns and execution quality;
- (b) if so, the details thereof indicating the inspection drive including the total number of schemes and districts being covered and the parameters being assessed during the review;
- (c) whether the Government has data on the number of JJM schemes where the actual costs incurred have significantly exceeded initial estimates and if so, the details thereof, State/UT-wise;
- (d) the original projected outlay under the JJM since its inception, the cumulative cost of schemes approved so far and the extent of cost escalation proposed and cleared by the Expenditure Finance Committee; and
- (e) the measures being taken by the Government to improve cost-efficiency, transparency in tendering and timely completion of water supply schemes under the said mission?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI  
(SHRI V. SOMANNA)

(a) and (b) Department of Personnel and Training (DoPT), Government of India has appointed Central Nodal Officers (CNOs) for the ground inspection of Jal Jeevan Mission (JJM) schemes across identified districts. The visits of CNOs are underway and a list of districts visited by the CNOs so far is annexed.

(c) to (e) Drinking Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under JJM, lies with State/UT Governments. The Government of India supports the states by providing technical and financial assistance. Numerous projects are implemented concurrently at various levels across the states for achieving the envisaged objectives. As such, project-wise details of individual projects/ schemes for rural water supply projects are not maintained at the Government of India level.

In August 2019, Union Cabinet had approved the implementation of JJM from 2019-20 to 2023-24 with Central outlay of Rs. 2,08,652 crore. Against the allocated fund, almost entire fund has been utilized. To achieve 100 per cent coverage through continued implementation of mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery,

Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of JJM until 2028 with enhanced total outlay. Accordingly, a proposal for continuation of JJM until 2028 with enhanced total outlay is under consideration of the Government.

Water being a state subject, the responsibility for finalizing the technical and financial criteria for tenders related to the procurement of goods and services lies with the respective State/UT governments. Further, as per operational guidelines for implementation of Jal Jeevan Mission, Government of India has advised the States that “while finalising the Engineering, Procurement and Construction (EPC) contracts, relevant clause in the tender documents is to be included mentioning that materials to be procured for use in construction by the contracting agency should adhere to the relevant Indian Standards”

Further, a number of steps have been taken to plan and implement JJM in the whole country with speed, *inter alia*, including joint discussions and finalization of saturation plans and annual action plans (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

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**Annex referred in the reply to part (a) and (b) of Lok Sabha Unstarred Question No. 752 answered on 24.07.2025**

S.no.	State/ UT	District
1	Andhra Pradesh	Prakasam
2		Annamayya
3		Kakinada
4		YSR kadapa
5		Palnadu
6		West Godavari
7	Arunachal Pradesh	Papum Pare
8	Assam	Kamrup
9		Udalguri
10	Chhattisgarh	Mohla-Manpur- Ambagarh Chouki
11	Goa	North Goa
12	Gujarat	Ahmedabad
13		Surendranagar
14		Amreli
15		Banas Kantha
16		Dahod
17		Dangs
18		Surat
19		Valsad
20	Haryana	Nuh
21	Himachal Pradesh	Mandi
22	Jammu & Kashmir	Anantnag
23	Jharkhand	Koderma
24		Palamu
25		Pakur
26		Ranchi
27		Sahebganj
28	Karnataka	Chikkamagaluru
29		Chitradurga
30		Yadgir
31		Bagalkote
32		Raichur
33		Dakshina Kannada
34		Dharwad
35		Haveri
36		Mandya
37		Ramanagara
38		Hassan
39		Tumakuru
40		Vijayanagar
41		Vijayapura
42		Udupi
43	Kerala	Kollam
44		Kannur
45		Malappuram
46		Kottayam

S.no.	State/ UT	District
47	Kerala	Kozhikode
48		Thrissur
49		Alappuzha
50	Ladakh	Kargil
51	Madhya Pradesh	Chhindwara
52		Sheopur
53		Shivpuri
54		Alirajpur
55		Dhar
56		Ashoknagar
57		Vidisha
58		Barwani
59		Chhatarpur
60		Dindori
61		Jabalpur
62		Mandla
63		Khargone (West Nimar)
64		Mandsaur
65		Neemuch
66		Raisen
67		Sehore
68		Ratlam
69		Rewa
70		Satna
71		Shajapur
72		Sidhi
73		Ujjain
74		Panna
75	Maharashtra	Chhatrapati Sambhajnagar
76		Latur
77		Nanded
78	Manipur	Imphal East
79	Meghalaya	South West Garo Hills
80		West Garo Hills
81	Mizoram	Aizawl
82	Nagaland	Dimapur
83	Odisha	Jharsuguda
84		Rayagada
85		Gajapati
86		Bargarh
87		Sambalpur
88		Cuttack
89		Jagatsinghapur
90		Deogarh
91		Jajapur
92		Ganjam
93		Kandhamal
94	Puducherry	Karaikal

S.no.	State/ UT	District
95	Punjab	Patiala
96		Fazilka
97	Rajasthan	Baran
98		Gangapurcity
99		Hanumangarh
100		Jhunjhunu
101		Bhilwara
102		Rajsamand
103		Bundi
104		Dausa
105		Dholpur
106		Dungarpur
107		Pratapgarh
108		Udaipur
109		Sikar
110		Jodhpur (Gramin)
111		Kekri
112		Sanchoe
113		Chittorgarh
114	Sikkim	Namchi
115		Paykong
116	Tamil Nadu	Sivaganga
117		Madurai
118		Nagapattinam
119		Thiruvarur
120		Ramanathapuram
121		Tirunelveli
122		Virudhunagar
123	Tripura	Gomati
124	Uttar Pradesh	Unnao
125		Agra
126		Mathura
127		Ballia
128		Banda
129		Firozabad
130		Prayagraj
131		Sonbhadra
132		Chitrakoot
133	Uttarakhand	Pithoragarh
134	West Bengal	Darjeeling
135		Bankura
136		Purulia
137		Howrah
138		Malda
139		South 24 Parganas
140		Nadia

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